

TELECOM DISPUTES SETTLEMENT AND APPELLATE TRIBUNAL
(Government of India)

Room No.482, 4th Floor,
Hotel Samrat, Kautilya Marg,
Chanakyapuri, New Delhi- 110 0021

No. 1/Judl./Misc./TDSAT/2012

Dated 16th April, 2021

CIRCULAR

In view of the rapid rise in Covid cases in Delhi and the prevailing situation of the Pandemic, it has been decided by Hon'ble Chairperson as under:-

1. There shall be no listing of any matter before the Hon'ble Tribunal from 19th April, 2021 to 30th April, 2021, except fresh urgent matters, if any.
2. All filing during the period of 20th April to 30th April, 2021 shall be done by electronic means at do.tdsat@nic.in with an undertaking to file hard copies of the pleadings as soon as the situation normalises.
3. For listing of urgent matters/ Applications etc. if any, during the said period, the concerned advocate/party shall contact Shri Sanjeev Pandey, Deputy Registrar TDSAT over telephone (Mobile No.9968072865) Or Mr. Biresh Kumar, Registrar, over telephone (Mobile No. 8709753933) during working hours. The Registry shall decide the urgency and intimate his decision to the concerned Advocate/Party. In matters where the Registrar feels appropriate, he may, in his discretion, consult with the Hon'ble Chairperson and thereafter intimate the concerned person about the decision.
4. There shall be no listing of matter before the Registrar Court during the said period.
5. All existing interim orders expiring during the said period of 19th April, 2021 to 30th April, 2021 shall stand extended till further orders.
6. All advocates/ litigants are advised not to visit TDSAT during the said period. For any information, they may contact Registry over phone.


Desk Officer

Copy to:-

1. All concerned.
2. TDSAT website